

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 197 /UHC/Admin.A/2006

Dated: December 07, 2006

Sri Hira Singh Bonal, Addl. District & Sessions Judge/3rd F.T.C., Dehradun is hereby appointed Special Judge (E.C.Act) under section 12 A (2) of Essential Commodities Act, 1955, in addition to his duties.

By order of Hon'ble the Chief Justice,

Sd/-
(V.K.Maheshwari)